NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

Appeal No. 268/252/ND/17

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: Motihari Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: Mr. Sarwar Raza and Mr. Ojasvee Gupta, Advocates for the Petitioner

ORDER

Notice to the ROC, Jaipur returnable on 23rd January, 2018. Reply be file by the concerned ROC by the next date of hearing.

(S. K. Mohapatra)

Member (T)

(ına Malhotra) Member (J)